

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.220
C.P. (IB)/113(AHM)2024

Proceedings under Section 95 IBC

IN THE MATTER OF:

Chamunda Enterprise
Vs
Pankaj Jayantilal Mehta & Ors.

.....Applicant

.....Respondent

Order delivered on: 14/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

This case has been listed in the supplementary cause list.

However, none has appeared on behalf of the applicant or respondent, despite repeated calls.

Re-list on 15.05.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)